BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

SEVENTH REPORT

(Presented on 31-7-1980)

The Business Advisory Committee held a sitting on Thursday, 31 July, 1980.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

| (2) Discussion on Resolution seeking approval for increasing the limit of loan to be raised by the Assam State Electricity Board. (3) Discussion on Resolution regarding draft Ministers' (Allowances, Medical Treatment and other Privileges) Amndment Rules, 1980. (4) Discussion on Motion for modification of the Motor Vehicles (Protective Headgears) Rules, 1980, to be moved by Shri R. K. Mhalgi. (5) Discussion on Motion for modification of notification regarding rates of Customs Duty and Baggage Imported in excess of the permissible limits to be moved by Shri G. M. Banatwalla. (6) The Mica Mines Labour Welfare Fund (Amendment) Bill, 1980. (Consideration and passing) (7) The Brahmputra Board Bill, 1980. (Consideration and passing) (8) The Territorial Army (Amendment) Bill, 1980. (Consideration and passing) (9) The Dock Workers (Regulation of Employment) Amendment Bill, 1980. (Consideration and passing) (10) The Delhi Rent Control (Amendment) Bill, 1980. (Consideration and passing) (11) The Ear Drums and Ear Bones (Authority for Use for Therapeutic Purposes) Bill, 1980. (Consideration and passing) | 20 00 | anown against cach.— | |
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| Dandavate on the statement made by the Minister of Petroleum, Chemicals and Fertilizers in the House on 10 June, 1980 regarding increase in the prices of | | (Consideration and passing) | |
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[P.T.O.

(13) Discussion under Rule 193 on the situation arising out of the spiralling prices of agricultural inputs, especially of fertilizers in the country to be raised by S/Shri Dhanik Lal Mandal and Ram Vilas Paswan.

2 hours

3. The Committee further recommend that the House may continue to sit during the lunch hour also till Friday, 8 August, 1980.

NEW DELHI;

July 31, 1980

Sravana 9, 1902 (Saka)

BAL RAM JAKHAR,

Business Advisory Committee.